

Completion of Recovery Certificate No. 4795 of 2022 dated 26.05.2022 issued against Siva Balan Jaipal in the matter of Kalpa Commercial Limited.

Recovery Certificate No. 4795 of 2022 dated 26.05.2022 was drawn against **Siva Balan Jaipal (PAN: AKVPJ3453D)** for a sum of Rs.11,78,000/- (i.e. Rupees Eleven Lakh Seventy-Eight Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/SM/DD/2021-22/14328-14339 dated 24.11.2021 in the matter of Kalpa Commercial Limited.

In view of the payment of the amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Dated: 09.09.2025 Place: Mumbai

प्रसार पूरित और निर्मात कर किया है जिस कर किया है जा है जा किया है जा किया है जा है जा किया है जा है जा है जा किया है जा है जा

RECOVERY OFFICER

DEEPU ANANDAN दीपू आनंदन Dy. General Manager & Recovery Officer उप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai मुंबई